

1993-94 and 1994-95 are as under:—
(Figs. in MT)

Year	Quantity of Kerosene Allocated	Quantity of Kerosene Actually Supplied.
1993-94	745094	742921
1994-95	748188	746984

Clearance to Pooyamkutty Hydro Electric Project

2443. SHRI JOY NADUKKARA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the clearance for Pooyamkutty Hydro Electric Project is pending before Central Government for clearance;

(b) whether Government are aware that while the Hon'ble Prime Minister visited Kerala recently, he promised clearance for this project; and

(c) whether Government would take steps to give clearance to this project immediately in view of the fact that Kerala is facing acute shortage in Electricity, if so by when?

THE MINISTER OF STATE OF THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT): (a) The Pooyamkutty Hydro Electric Project, Kerala was approved from Environmental angle in June, 1985 but the final decision on diversion of 3001.8. ha. of forest land under the Forest (Conservation) Act, 1980 has not yet been taken.

(b) Speeches made by the Prime Minister during his recent visit to Kerala in November, 1995 indicated no such assurance.

(c) the matter is under examination.

Telephone Facilities to Members of Panchayats

2444. SHRI JOY NADUKKARA: Will the Minister of COMMUNICATION be pleased to state whether Government would take steps to include the Members of Gram Panchayats, Block Panchayats and District Panchayats in the special category for grant of telephones so that they may be preferred in getting phone connections which will help them in discharging their duties as public servants?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATION (SHRI SUKH RAM): Sir, there is no proposal to include Members of Gram Panchayats, Block Panchayats and District Panchayats for registration under Special category, for the present.

राजदूतों द्वारा आंतरिक मामलों में हस्तक्षेप किया जाना

2445. श्री जनेश्वरमिश्र: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि कुछ देशों के राजदूत भारत के आंतरिक मामलों में हस्तक्षेप कर रहे हैं;

(ख) यदि हां, तो सरकार ने इस संबंध में क्या कार्रवाई की है;

(ग) क्या यह सच नहीं है कि कश्मीर आंतकवादी संगठन हुरियत काफ़ेस के नेताओं ने इरानी राजदूत के साथ गुप्त बैठकें की हैं; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

विदेश मंत्रालय में राज्य मंत्री (श्री आर० एल० भाटिया): (क) और (ख) सरकार को भारत के आंतरिक मामलों में विदेशी राजदूतों द्वारा हस्तक्षेप किये जाने की कोई जानकारी नहीं है।

(ग) और (घ) ईरान के राजदूत ने 16 से 20 अक्टूबर, 1995 तक जम्मू एंव कश्मीर की यात्रा की, जिसके दौरान उन्होंने हुरियत के कुछ नेताओं से मुलाकात की। किसी गुप्त बैठक के बारे में कोई खबर नहीं मिली है।